## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/350/ (IB)/2017

NAME OF THE PETITIONER(S) : S. MURUGESAN

NAME OF THE RESPONDENT(S)

: RMA METALS & ALLOYS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) P. Jesus Mors Boin. Const of Rendert. Dendert.
2) N.A.s. A. dad com for Petru Nahal

**ORDER** 

Both parties alongwith their counsel are present. Both the counsel stated that the settlement talks between the parties have reached to a final stage and prayed time for making submissions in regard to the final outcome of the same. Time extended at their request. Put up on 16.10.2017 at 10.30 A.M.

> -50 K Anantha Padmanabha Swamy Member (Judicial)

bc